

**Corrigendum to Invitation for Expression of Interest for
Lavasa Corporation Limited and its subsidiaries Warasgaon Asset Maintenance Limited, Dasve
Convention Center Limited, Warasgaon Power Supply Limited and Dasve Retail Limited
operating in Real Estate and Hospitality Sector at Lavasa, Pune, Maharashtra**

With reference to the Form G dated 24 September 2024 issued in accordance with the Insolvency and Bankruptcy Code, 2016 and Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, and published a) on the website of Lavasa Corporation Limited at <http://www.lavasa.com/> on 24 September 2024; b) in the newspapers on 24 September 2024, the Committee of Creditors of Lavasa Corporation Limited and its subsidiaries Warasgaon Asset Maintenance Limited, Dasve Convention Center Limited, Warasgaon Power Supply Limited and Dasve Retail Limited in the meeting held on 09 October 2024 has decided to extend the last date for receipt of Expression of Interest to 24 October 2024.

In view of the same, further submission of Expression of Interest by the prospective resolution applicants should be in accordance with the amended invitation for expression of interest which stands amended and restated as under:

FORM G (Revised on 09 October 2024)			
INVITATION FOR EXPRESSION OF INTEREST FOR			
LAVASA CORPORATION LIMITED, WARASGAON ASSETS MAINTENANCE LIMITED, DASVE CONVENTION CENTER LIMITED, WARASGAON POWER SUPPLY LIMITED AND DASVE RETAIL LIMITED OPERATING IN REAL ESTATE AND HOSPITALITY SECTOR AT LAVASA, PUNE, MAHARASHTRA			
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)			
SL.	Relevant Particulars		
1	Name of the corporate debtor along with PAN & CIN/ LLP No.	Name	PAN
		CIN	
		Lavasa Corporation Limited	AABCT4435E
		Warasgaon Assets Maintenance Limited	AABCW1179L
		Dasve Convention Center Limited	AACCD9669D
		Warasgaon Power Supply Limited	AAACW9515D
		Dasve Retail Limited	AADCD0058P
			U55101MH2000PLC187834
			U74990MH2011PLC219078
			U70101MH2008PLC185945
			U40101MH2010PLC200845
			U51109MH2008PLC187367
2	Address of the registered office	Hincon House, Lal Bahadur Shastri Marg, Vikhroli West, Mumbai, MH 400083, India	
3	URL of website	http://www.lavasa.com	
4	Details of place where majority of fixed assets are located	Lavasa, Pune, Maharashtra Please refer Detailed EOI available on http://www.lavasa.com	
5	Installed capacity of main products/ services	Corporate Debtors have major assets as Real Estate projects, retail spaces, convention centre and city management services in Lavasa city. Please refer Detailed EOI available on http://www.lavasa.com	
6	Quantity and value of main products/ services sold in last financial year	Please refer Detailed EOI available on http://www.lavasa.com	
7	Number of employees/ workmen	Employee count: 28, as of August 2024 Please refer Detailed EOI available on http://www.lavasa.com	
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	http://www.lavasa.com	
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	http://www.lavasa.com	
10	Last date for receipt of expression of interest	24 th October 2024* (as extended from earlier date of 09 th October 2024)	

11	Date of issue of provisional list of prospective resolution applicants	29 th October 2024* (as extended from earlier date of 14 th October 2024)
12	Last date for submission of objections to provisional list	03 rd November 2024* (as extended from earlier date of 19 th October 2024)
13	Date of issue of final list of prospective resolution applicants	08 th November 2024* (as extended from earlier date of 24 th October 2024)
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	13 th November 2024* (as extended from earlier date of 29 th October 2024)
15	Last date for submission of resolution plans	28 th December 2024*
16	Process email id to submit Expression of Interest	inlavasaip@deloitte.com

* These timelines are as extended, pursuant to approval from COC and as further set out in IEOI. The timelines as stated above remain subject to modification by the COC, and any extension/ exclusion to the timelines for completion of CIRP of the Corporate Debtor under Insolvency & Bankruptcy Code 2016 read with the applicable rules and regulations. Interested parties are requested to refer to website of Lavasa Corporation Limited <http://www.lavasa.com> from time to time, for any change in the timelines mentioned above.

Shailesh Verma

Registration no.: IBBI.IPA-002/IP-N00070/2017-18/10148

Registered Address:

E1004, Vijay Apartment, Mall Road, Ahinsa Khand 2, Indrapuram (Ghaziabad), 201014

Registered Email: shailesh3108@gmail.com

Communication Address:

Deloitte India Insolvency Professionals LLP, 32nd Floor, Tower 3,
One International Center, Elphinstone – West, Mumbai – 400013

Email: inlavasaip@deloitte.com; shaiverma@deloitte.com

**For Lavasa Corporation Limited,
Warasgaon Assets Maintenance Limited, Dasve Convention Center Limited,
Warasgaon Power Supply Limited & Dasve Retail Limited**

Date: 09 October 2024

Place: Mumbai